Annexure - 5

Name of the corporate debtor: Sun Acrylics Private Limited Date of commencement of liquidation: 30.03.2022; Revised List of Stakeholders as on: 25.11.2022

List of operational creditors (Government Dues)

\perp	(Amount int)														
Sl.		Details of Claimant		Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount	Amount of claim	Remarks, if any
1	0.	Department	Government	Date of receipt	Amount claimed	Amount of	Nature of	Amount covered by	Whether lien /	% share in total	contingent	mutual dues, that	of claim	under verification	
						claim	claim	lien or attachment	attachment	amount of claims	claim	may be set-off	rejected		
						admitted		pending disposal	removed?	admitted					
L									(Yes/No)						
	1 8	State Tax Department of Gujarat	Goods and Service Tax Department	06.06.2022	3,32,738.00	3,25,996.00	On account of GST	0.00	No	97.97	0.00	0.00	6,742.00	0.00	The creditor had submitted a claim amounting to Rs. 144993 on 06.06.2022. The liquidator had requested to share the calculation of interest. Later on 24.06.2022 the liquidator received a revised claim, wherein again liquidator had requested share interest calculation upto the date of order of Liquidation process. On 12.08.2022 the creditor shared the interest calculation upto 22.06.2022. Thus Liquidator has rejected the interest amount Rs. 6742 claimed in excess to liquidation order date.